

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**A.B.A. No. 2881 of 2020**

Ziyaul Khan @ Md. Zahul Khan .... ... Petitioner

- Versus -

The State of Jharkhand .... ...Opposite Party

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**CORAM: - HON'BLE MR. JUSTICE DR. S. N. PATHAK**

**(Through: Video Conferencing)**

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For Petitioner : Mr. Gaurav, Advocate

For Opp. Party : Mr. Shekhar Sinha, A.P.P.

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**02/09.09.2020**

In view of outbreak of COVID-19 Pandemic, case has been taken up through Video Conferencing. Concerned lawyers have no objection with regard to the proceeding, which has been held through Video Conferencing today at 10:30 A.M. onwards. They have no complaint in respect to the audio and video clarity and quality.

Call for the case diary along with criminal antecedents against the petitioner and put up this case after receipt of the same.

**(Dr. S. N. Pathak, J.)**

Punit